

12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE COIR BOARD
ETC.

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): On behalf of Shri Manubhai Shah I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953, for the year 1963-64, under section 19 of the said Act.

[Placed in Library. See No. LT-3134/64].

- (ii) Report of the Powerloom Enquiry Committee.

[Placed in Library. See No. LT-3145/64].

CENTRAL EXCISES AND SALT ACT, 1944
ETC.

The Minister of Planning (Shri B. R. Bhagat): I beg to lay on the Table—

(1) a copy each of the following papers:—

- (i) Notification No. G.S.R. 1170 dated the 22nd August, 1964, under section 38 of the Central Excises and Salt Act, 1944 and section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-3146/64].
- (ii) Notification No. G.S.R. 1208 dated the 29th August, 1964, making certain further amendment to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960, under section 38 of the Central Excises and Salt Act, 1944 and section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-3147/].

- (iii) The Central Excise (Ninth Amendment) Rules, 1964, published in Notification No. G.S.R. 1171 dated the 22nd August, 1964, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-3148/64].
- (iv) List of Concerns, who on reference to Government, have been informed during the year 1963-64 that the concession under section 56A of the Indian Income Tax Act, 1922 [section 99(1)(iv) of the Income-tax Act, 1961] would be available in respect of the dividends distributed by them to their company shareholders. [Placed in Library. See No. LT-3149/64].

2. a copy each of the following Notifications under section 159 of the Customs Act, 1962:—

- (i) G.S.R. 1169 dated the 22nd 1964.
- (ii) G.S.R. 1207 dated the 29th August, 1964.
- (iii) G.S.R. 1209 dated the 29th August, 1964.
- (iv) G.S.R. 1269 dated the 1st September, 1964.
- (v) G.S.R. 1270 dated the 1st September, 1964.

[Placed in Library. See No. LT-3150/64].

12.02 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya